उपसभापति : भ्राप क्या यह प्रस्ताव वापस लेते है ?

श्री पां० ना० राजभोज : मं उसको वापस लेता हू। माननीय गृह-मंत्री जी ने जो मुझे ग्राश्वासन दिया है उसको ध्यान में रखते हुये मै इस प्रस्ताव को वापस लेने की अनुमति चाहता हूं।

MR. DEPUTY CHAIRMAN: he the leave of the House to draw the Resolution?

(No hon. Member dissented.)

The Resolution was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: are three other Resolutions. Mahabir Prasad is not here. Mr. Rajabhoj, are you moving your next Resolution?

श्री पां० ना० राजभोज : जो मुझ श्राश्वासन दिया गया है उसको ध्यान में रखते हुये मै इस दूसरे प्रस्ताव को कैसे मृव कर सकता हं। जब माननीय पंत जी ने इतना स्राइवानन दे दिया है तो मै इस स्ताव को कैसे ।श सकता हुं । मै इसको नहीं करना च हता हं ।

MR. DEPUTY CHAIRMAN: You are not moving. Shrimati Savitry Devi Nigam is not here. There is no other business before the House. The House stands adjourned till six o'clock for the presentation of the Budget.

> The House then adjourned at fifteen minutes past four of the clock till six of the clock.

The House reassembled at six of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (GENERAL), 1958-59

THE DEPUTY MINISTER OF FIN-ANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1958-59.

Mr. DEPUTY CHAIRMAN: House stands adjourned till 11 A.M. on Monday.

> The House then adjourned at one minute past six of the clock till eleven of the clock on Monday, the 3rd March 1958.